

# HIGH COURT OF CHHATTISGARH, BILASPUR


## NOTIFICATION

No. 12383 /R.(J.)/2021

Bilaspur, Dated- 09/12/2021

In exercise of the powers conferred under Section 5(1) of the **Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts, Act, 2015** (Act No. 4 of 2016), Hon'ble the Chief Justice is pleased to nominate Hon'ble Judges, who preside over Division Bench-II, to deal with commercial Division Bench matters.


**BY ORDER OF HON'BLE THE CHIEF JUSTICE**

  
(Santosh Kumar Tiwari)  
Registrar (Judicial)

**Copy forwarded for kind information to:**

1	Reader to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2	Reader to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3	Reader to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4	Reader to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
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6	Reader to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
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9	Reader to Hon'ble Mr. Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
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13	Reader to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.

14	The Registrar General, High Court of Chhattisgarh, Bilaspur.
15	The Advocate General, Government of Chhattisgarh, Bilaspur.
16	The Secretary, Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, 26, Mansingh Road, New Delhi- 110001.
17	The Secretary General, Supreme Court of India, Tilak Marg, New Delhi-110201.
18	The Chief Secretary, Government of Chhattisgarh, Raipur for information.
19	Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
20	The Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
21	The Secretary, Government of Chhattisgarh, Commerce & Industry Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
22	The Registrar (Vigilance/I & E/Judicial/S & A Cell), High Court of Chhattisgarh, Bilaspur.
23	The Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
24	The District and Sessions Judge, (Bilaspur / Korba / Janjgir-Champa / Surajpur / Surguja (Ambikapur) / Raipur / Dhamtari / Uttar Bastar (Kanker) / Jagdalpur (Bastar) / Kondagaon / Mahasamund / Baloda-Bazar / Durg / Bemetara / Balod / Raigarh / Kabirdham (Kawardha) / Dantewada / Rajnandgaon / Jashpur / Koriya (Baikunthpur) / Mungeli / Balrampur-Ramanujanj) for information.
25	The Registrars (M) and Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.
26	The Additional Registrars (Judl./D.E. & E/Admn./Classification/Civil/Criminal), I/c Registrar (Computerization/C.P.C.), High Court of Chhattisgarh, Bilaspur.
27	The Secretary, High Court Legal Services Committee, Bilaspur.
28	The Secretary, High Court Bar Association, Bilaspur.
29	The Secretary, Chhattisgarh High Court Practicing Advocates Association, Bilaspur.
30	The Assistant Solicitor General of India, Central Govt. High Court Premises, Bilaspur.
31	The Deputy/Assistant Registrars/ Section Officers/ In-charge (O/o AR(J)/Civil/ Criminal/ Writ/ Central Filing/Cause List Section/ Lawzima/ Paper Book & Inspection/ Library/ Protocol/ Court Officer/S.W./Supreme Court Section), High Court of Chhattisgarh, Bilaspur.
32	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on official website of High Court of Chhattisgarh.

  
 (Santosh Kumar Tiwari)  
 Registrar (Judicial)

# HIGH COURT OF CHHATTISGARH, BILASPUR

## NOTIFICATION

No.12384/R.(J.)/2021

Bilaspur, Dated- 09/12/2021

It is hereby notified that vide order dated 08.12.2021, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Judge, who presides over Single Bench-II, to deal with the Company Matters as per Chapter IV Rule 22 of the C.G. High Court Rules, 2007.


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